(b) whether Government are aware that the proposed amendments would adversely affect the income of Rajasthan Government and whether the Chief Minister of Rajasthan has already sent a formal protest in this regard by offering comments on various issues; and

(c) if so, what is the reaction of Government thereto and what steps Government propose to take to save the livelihood of hundred of low income people in the State solely dependant on mining etc.?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No, Sir.

(b) and (c) It is prsnintire to say as to whether the proposals for amendment of Mines and Minerals Regulation and Development) Act under consideration would affect the income of Rajasthan Government.

The views of the Government of Rajasthan as well as those of other State Governments/Union Territories! will b© taken into consideration before finalising amendments to the Act.

Illegal gold trade in eastern Madhya Pradesh

4231. DR. SANJAYA SINH: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that illegal gold trade is going on unabated in the Raigarh District in Eastern Madhya Pradesh as per the news-item entitled "MP Tribals barter gold for rice, Salt" which appeared in the Pioneer, New Delhi dated the 7th January, 1992; and

(b) if so, what are the details in this regard and what steps Government propose to take in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b) The information is being collected and will be laid on the Table of the House.

बिहार में खनिज भंडार

4232. **श्री राम अवधेश सिंह :**

श्री महेन्द्र सिंह लाठर :

श्री शब्बीर अहमद सलारिया :

श्री शांति त्यागी : क्या खान मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में कौन-कौन से खनिज पदार्थ सुलभ हैं और उनके भंडारों का ब्यौरा क्या है ;

(ख) लोहा, इस्पात, ताम्बा, एल्यूमिनियम, सोना, यूरेनियम आदि के खनिज अयस्कों से कितने-कितने प्रतिशत मूल धातु और परिष्कृत धातु प्राप्त होती है ; और

(ग) बिहार में सरकारी क्षेत्र के संबंधित उद्योगों द्वारा उपर्युक्त सभी खनिजों पर सरकार को कितना-कितना उत्पाद शुल्क और आयकर अदा किया जाता है ?

खान मंत्रालय के राज्य मंत्री (श्री बलराम सिंह यादव) : (क) बिहार में प्राप्त महत्वपूर्ण खनिजों के भंडार की जानकारी विवरण में है । **(नीचे देखिए)**

(ख) आकलन विवरण–II में है **(नीचे देखिए)**

(ग) इस मंत्रालय द्वारा अथवा इसके अधीन किसी उपक्रम द्वारा खनित खनिजों के लिए कोई उत्पाद-शुल्क नहीं दिया जाता है । परन्तु, इस मंत्रालय के उपक्रमों द्वारा उनके शुद्ध लाभ और आयकर अधिनियम के प्रावधानों के अंतर्गत अन्य कारकों के आधार पर आयकर देय होता है । खनिजों के राज्यवार खनन के लिए अलग से आयकर नहीं दिया जाता है ।